

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 124
CP No. 09/43-44/JPR/2024
Under Section 43-44 LLP Act, 2008

In the matter of:

Sushil Gupta

...Petitioner

Versus

Loginradius LLP & Anr.

...Respondents

**Coram: HON'BLE MR. DEEP CHANDRA JOSHI, JUDICIAL MEMBER
HON'BLE MR. RAJEEV MEHROTRA, TECHNICAL MEMBER**

Present Through Video Conferencing: -

For the Petitioner : Prashant Sharma, Adv.
For the Respondent : Vartika Mehra, Adv.

ORDER

Heard Mr. Prabhansh Sharma, Adv. appearing on behalf of the Applicant. Ms. Vartika Mehra, Adv. appearing on behalf of the Respondent seeks time to file reply and Vakalatnama. Seven days' time is given to file Vakalatnama. Reply, if any, may be filed within two weeks, with an advance copy to the opposite counsel. List the matter on 04.06.2024.



(Rajeev Mehrotra)
Technical Member



(Deep Chandra Joshi)
Judicial Member

May 02, 2024